

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.(IB)-53(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: Vidul Sharma
V/s
Technopak Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

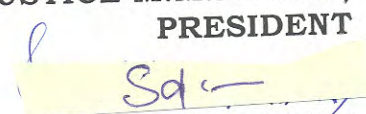
1	SMASHANK BHANSALZ Adv.		for Defendant	
---	------------------------	--	---------------	---

2.	Alok Kr. Adv with Anil Kr. Singh Adv		for Petitioner	
----	---	--	----------------	---

ORDER

At the request of the learned counsel for the parties, the matter is
adjourned to 4th May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi